NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

CP 16/263/2015

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017

In the matter of:

M/s Sunrise Liquidity Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. R.S. Chowdhary, Advocate for the Petitioner

ORDER

Notice be issued to the ROC returnable on 15^{th} February, 2018 to file a fresh report.

(Ina Malhotra) Member Judicial